

## NHRC seeks report on drinking water crisis in Bhejigotha village

### STATESMAN NEWS SERVICE

BALASORE, 16 MARCH:

The NHRC has sought an Action taken report from the District collector Balasore on the alleged lack of basic amenities including potable drinking water for villagers of Bhejigotha under Nilgiri block.

Acting on a petition filed by Radhakanta Tripathy, an Advocate and rights activist, the NHRC said the collector needs to furnish the ATR within two weeks of receipt of letter.

The complainant has drawn attention of NHRC on the situation alleging lack of facility of potable drinking water and basic amenities for villagers of Bhejigotha village under Keshipur GP under Nilgiri Block that endangered the lives of 30 tribal families. The villagers, including women and children are compelled to endure walking with pots to collect water. Although this situation persisted for a considerable period, the local administration has not taken any effort to resolve the issue, Tripathy alleged in his petition.



Times of India

**NHRC seeks report - The Times of India**

<https://timesofindia.indiatimes.com/city/bhubaneswar/nhrc-seeks-report/articleshow/119084524.cms>

Mar 16, 2025, 23:32 IST

Keonjhar: The NHRC issued a notice to the district magistrate and superintendent of police, Mayurbhanj district, on Mar 13 seeking an action taken report on a case related of poverty and alleged human rights violations. TNN

The Tribune

### **Health workers to hold statewide protest in Kurukshetra on Mar 23**

Scores of National Health Mission (NHM) employees, under the banner of Swasthya Karamchhari Sangh affiliated with the Bharatiya Mazdoor Sangh, have announced a state-level protest on March 23 outside the Chief Minister's residence in Kurukshetra. The decision was taken during...

<https://www.tribuneindia.com/news/haryana/health-workers-to-hold-statewide-protest-in-kurukshetra-on-mar-23/amp/?utm=relatedarticles>

Tribune News Service | Karnal, Updated At : 02:45 AM Mar 17, 2025 IST

Scores of National Health Mission (NHM) employees, under the banner of Swasthya Karamchhari Sangh affiliated with the Bharatiya Mazdoor Sangh, have announced a state-level protest on March 23 outside the Chief Minister's residence in Kurukshetra. The decision was taken during a state-level meeting held at Brahmin Dharamshala in Karnal on Sunday.

Before the protest, NHM employees will submit memorandum to the Deputy Commissioners at district headquarters on March 18 to press for their demands, which include the release of pending dearness allowance (DA) for January and July 2024 as per the NHM Service Rules 2018 (Sixth Pay Commission), and the implementation of Seventh Pay Commission benefits — which were approved in principle by former CM Manohar Lal Khattar on November 2, 2021.

Additionally, the employees have demanded that the strike and agitation periods from 2017 to 2024 be counted as duty periods, with salaries released accordingly.

“On March 23, thousands of NHM employees will gather outside the CM's residence in Kurukshetra to stage a protest and present their demands to the government,” said Vipin Sharma, state president of the Sangh.

Jagat Bisla, state general secretary, pointed out that on August 15, 2024, the Chief Minister had announced an Act for contractual employees, ensuring job security for all. “This announcement gave NHM employees hope for a secure future, but it remains unfulfilled,” he said.

Suresh Narwal, press secretary of the Karnal unit, highlighted that on June 26, 2024, the Finance Department ordered the Mission Director to freeze NHM employees' service rules, withdrawing benefits granted by the BJP in 2018. “For the first time in history, the same government that had granted service benefits is now attempting to withdraw them. This has caused widespread anger among employees,” he said.

NHM employees' leaders stressed that they have always remained dedicated to public service, even during pandemics like Covid-19 and disease outbreaks, yet their rights are being undermined.

In July-August 2024, NHM employees staged a 22-day district-level strike, but despite their efforts, the government only offered empty assurances, they claimed. "Frustrated by unfulfilled promises, NHM employees are now compelled to take stronger action," said the leaders.

Representatives from almost all districts pledged their active participation in the March 23 protest at the CM's residence, reaffirming their demand for job security and fair compensation.

Himbu Mail

## **Resident Doctors Demand Strict Implementation of Duty-hour Regulations in Medical Colleges across India**

<https://himbumail.com/resident-doctors-demand>

New Delhi, March 16, 2025: The United Doctors Front (UDF) has reignited a burning issue—inhuman duty hours for Resident Doctors.

Despite clear directives from the Ministry of Health and Family Welfare (MoHFW) since 1992, medical institutions across India continue to exploit young doctors, pushing them to extreme physical and mental limits.

What's the Problem?

As per the 1992 Central Residency Scheme, Resident Doctors should not work more than 48 hours a week or more than 12 hours in a single stretch.

But reality is far from this. Overburdened doctors are collapsing on duty, suffering from burnout, and making critical errors due to exhaustion.

The tipping point? The horrifying case of a female Resident Doctor at RG Kar Medical College, Kolkata, who was raped and murdered after an inhuman 36-hour duty.

Even the Supreme Court has termed such working hours "inhuman." Yet, institutions continue to ignore all warnings.

UDF's Demands for Change

- 1  Strict implementation of the 1992 MoHFW directives.
- 2  Annual affidavit submission by all medical institutions to the National Medical Commission (NMC).
- 3  Public display of duty-hour regulations in every medical college.
- 4  Heavy penalties for institutions violating the rules.
- 5  Accountability mechanisms to ensure enforcement.

"We have formally approached the PMO, NHRC, and all State Authorities to intervene," said Dr. Lakshya Mittal, National President, UDF.